

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 21<sup>st</sup> May, 2016.

No. HCM/A-03/2015-Esst(SJ)/ It is hereby notified that the interview for those candidates who could not appear the ongoing recruitment interview for the post of peon in the Subordinate Courts of Manipur on account of Bandh/General Strike/Public Curfew will be held on 25<sup>th</sup> May, 2016 and they shall be present at the High Court on the said day by 11:00 A.M. for verification.



**(Yumkham Rother)  
Joint Registrar (Judl. & Bench)  
High Court of Manipur**

End. No. HCM/A-03/2015-Esst(SJ)/

Imphal, the 22<sup>nd</sup> May, 2016.

Copy to:

1. Recruitment Board Members.
2. The Registrar (Admn.), High Court of Manipur.
3. The CPC, High Court of Manipur.
  - He is requested to upload the above notification in the Official website of this Registry.
4. The Deputy Registrar (Account & Planning), High Court of Manipur.
5. The Director, Doordarshan Kendra, Imphal for favour of wide announcement.
6. Assistant News Editor AIR, Imphal for favour of wide announcement in the News item.
7. The News Editor, 1) ISTV, Imphal; 2) Impact TV, Imphal for favour of wide announcement in the News item.
8. The Editor, 1) Sangai Express (English Edition); 2) Hueiyen Lanpao (Manipuri Edition); 3) Poknapham (Manipuri Edition); 4) AJA; 5) Manipur Express
  - With a request to publish the above Notification in the esteemed daily in a minimum possible print area for 2(two) days in the earliest possible.
9. Notice Board/Guard File/Concerned File.



**Joint Registrar (Judl. & Bench)  
High Court of Manipur, Imphal.**